

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 93/(ND)/2014
RT CP NO.199/Chd/Hry/2017**

Ravinder Veer Singh & Ors.

...Petitioner.

Versus

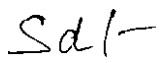
M/s. T.B.H. Breweries India Pvt. Ltd. Ors.

.Respondent

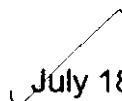
Present: Mr. Vaibhav Sahni, Advocate for petitioner.
Mr. Deepak Kapoor, Advocate for respondent

Mr. Vaibhav Sahni, Advocate filed Memo of Appearance for the petitioner Nos. 1 to 3 and seeks time to file Power of Attorney. Let the same be filed in accordance with the rules at least five days before the next date. Learned counsel for the respondents referred to order dated 01.09.2016 of the Principal Bench, National Company Law Tribunal, New Delhi when the matter was adjourned for awaiting the orders of the Hon'ble High Court where appeal against order dated 12.11.2015 of National Company Law Board is pending. The next date before the Hon'ble High Court is fixed for 31.07.2017.

List the matter on 07.09.2017 for hearing.



(Justice R.P. Nagrath)
Member (Judicial)


July 18, 2017
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